THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) Recruitment ia Defence Forces is open to all sections of society, irrespective of caste, creed or religion, provided they satisfy the laid down physical, medical and educational standards. There is no policy of reservation for recruitments to the armed forces.

(b) and (c) Do not arise.

Complaint Lodged by Humanist International Stockholm Committee regarding Bofors Gun deal with India

4346. SHRI SUKOMAL SEN: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the Humanist International Stockholm Committee has lodged complaint with the Prosecutor-General of Sweden for the prosecution of Bofors and its two former Directors on charges of fraud, criminal breach of trust and falsification of documents in connection with the Bofors' 1700 core Howetzer gun deal with India;
- (3*J (b) if so, what are the details thereof; and
- (c) whether Government of India is also going to lodge similar complaints with the Prosecutor-General of Sweden?

THE MINISTER OF DEFENCE (SHRI K.C PVND : (i) ani (b) The Government has no information about any sach conslaiit.

(c) No, Sir.

Schemes to be Incorporated in Eighth Five Var 211

4347. SHRI K.V. THANGKA-BALU: Will the Minister of PLANNING 3: pleased to state:

(a) whether the Planning Commission has prepared any schemes

- which will be incorporated in the Eighth Five Year Plan;
- (b) if so, the projects on which main thrusts will be provided in the Eighth Five Year Plan; and
- (c) whether final decision has been taken in this regard?

THE MINISTER OF PLANNING AND THE MINISTER **IMPLEMENTA-**PROGRAMME **MADHAVSINH** TION (SHRI SOLANKI): (a) to (c) Priority will be given to the expeditions completion of the on going schemes as at the commencement of the 8th Plan. In so far as new schemes/ projects are concerned a decision will be taken in the light of inter-sectoral priorities set out in the Approach Paper of the Plan to be approved by the National Development Council.

Manufacturing facilities of Aircraft in the Conntry

4348. SHRI KRISHNA KUMAR BIRLA: Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that the Planning Commission is setting up an interministerial committee to ex amine the feasibility for promoting aircraft manufacturing facilities in the country for export purposes and with end in view, Government pro poses to liberalise its licensing policy to facilitate the private sector to enter the sophisticated field of engineering; and
- (b) if so, what are the details thereof?

THE MINTSTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) and (b) Planning Commission has set up a Group